

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
O.A. No. (C) No. 694 of 2022

IN THE MATTER OF:

Bhupinder Singh ...Applicant  
Versus  
Govt. of NCT of Delhi ...Respondent

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Dated: 11.09.2023

Place: New Delhi

Through

  
Tarveen Singh Nanda & Ankur Mishra  
Advocates  
Legal Cell Delhi Cantonment Board  
Delhi Cantt. 110 010





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**ACTION TAKEN REPORT ON BEHALF OF RESPONDENT,  
DELHI CANTONMENT BOARD**

**MOST RESPECTFULLY SHOWETH:**

I, Gyanendra Pal Singh, aged about 36 years, S/o Sh. V.P. Singh, presently holding charge of Sanitation Branch at Delhi Cantonment Board having its office at Sadar Bazar, Delhi Cantonment, New Delhi-110010 do hereby solemnly affirm and state as under:

1. That I am duly authorized to represent the Respondent Board in the captioned matter. I am well acquainted with the facts and circumstances of the present case. I am competent to swear this affidavit.
2. That the Respondent is hereby filing the Action Taken Report, in compliance of the order dated 20.02.2023, passed by this Hon'ble Court in the instant Petition.
3. That the embodied contents of present Action Taken Report





have been drafted under my specific instructions given to my counsel which has been repeatedly read over and also elaborately explained to me, which are true and correct as per my knowledge and belief and on the basis of records available. Those of the paras as to legal submissions have also been elucidated to me in detail of which I believe are true and correct.

4. This Hon'ble Court vide order dated 20.02.2023 in the above captioned matter was pleased to dispose of this petition with a direction to the Delhi Cantonment Board and the project proponent M/s Xaper Waste Solutions Pvt. Ltd. to comply with the recommendations made by the joint committee and to shift the 20 TPD capacity 'Sorting cum Composting' from Tigris Road, Delhi Cantt. This direction was interalia passed after considering the application filed by the Applicant wherein he has raised the issue of foul smell and air pollution being caused from 20 TPD capacity 'Sorting cum Composting' machine installed by Delhi Cantonment Board at Tigris Road, Delhi Cantt.
5. In compliance of the above direction, the Answering Respondent vide even letter No. DCB/IT/ScM/2022 dated 07.12.2022 and 03.03.2023 directed the project proponent M/s Xaper Waste Solutions Pvt. Ltd. to obtain necessary consent from DPCC under the Air and Waters Act to operate the said





waste processing facility and to also seek prior consent for shifting of the said processing facility. It is pertinent to mention herein that as per the agreement dated 24.01.2022 executed between M/s Xaper Waste Solutions Pvt. Ltd. and the Answering Respondent, it was the duty of the project proponent as per the agreement dated 24.01.2022 to comply with the environmental norms and to seek relevant sanction from the Competent Authorities.

6. However, this direction issued by the Answering Respondent for seeking consent from DPCC was not complied by the project proponent. Thereafter, considering the various lapses, the Answering Respondent issued show cause notice to the Project Component and after considering its response blacklisted the firm. The said plant has not been shifted till date due to this unavoidable circumstance. Though, it is pertinent to mention herein that the plant is non-functional since March, 2023 and the Answering Respondent undertakes not to make the plant functional till it is shifted/relocated to some other suitable location in compliance of the directions passed by this Hon'ble Court.
7. The answering respondent is exploring various options to make the plant functional after shifting it to some other suitable location. It is accordingly prayed that the Answering Respondent may be allowed to file compliance report in this





matter after shifting the plant to some other suitable location for processing of municipal solid waste.

*Gyanendra*  
**DEPONENT**  
Gyanendra Pal Singh  
OIC Sanitation  
Delhi Cantonment Board  
Delhi Cantt

VERIFICATION

I, the deponent herein, do hereby verify that the contents of the above affidavit are true and correct to my knowledge and based on official records. Verified at New Delhi on this the 11<sup>th</sup> day of September, 2023.

*Gyanendra*  
**DEPONENT**  
Gyanendra Pal Singh  
OIC Sanitation  
Delhi Cantonment Board  
Delhi Cantt

ATTESTED  
*Me*  
NOTARY PUBLIC  
DELHI (INDIA)

11 SEP 2023

